

**OFFICE OF THE**  
**PRINCIPAL DISTRICT & SESSIONS JUDGE SHOPIAN**

\*\*\*\*\*

**NOTIFICATION**

**No. 01**

**Dated: 18-01-2022**

Pursuant to the direction issued by the Hon'ble High Court of Jammu & Kashmir vide **order No. 18 of 2022 /RG dated: 12-01-2022** and in compliance thereto, it is notified for the information of all the concerned that Filing of cases in all the Courts of District Court Complex, Shopian shall be filed through virtual mode via dedicated e-mail address i.e [shopiancourt2022@gmail.com](mailto:shopiancourt2022@gmail.com). The petitions shall be emailed in **PDF format** only in the above mentioned email ID. The Advocate/litigants shall mention all the details as mentioned in the **Meta Data Form**.

Furthermore, for smooth hearing of the cases through virtual mode the links dedicated for hearing of cases in all the Courts of District Shopian are as follows:

<i>Sr. No</i>	<i>Name of the Court</i>	<i>Link for Hearing of cases.</i>
01	Pr. District & Sessions Judge, Shopian	<a href="https://meet.jit.si/pdjshopian">https://meet.jit.si/pdjshopian</a>
02	Sub Judge/CJM Shopian	<a href="https://meet.jit.si/cjmshopian">https://meet.jit.si/cjmshopian</a>
03	Munsiff/JMIC Shopian	<a href="https://meet.jit.si/munsiffshopian">https://meet.jit.si/munsiffshopian</a>
04	ASMM Shopian	<a href="https://meet.jit.si/ASMMShopian">https://meet.jit.si/ASMMShopian</a>

Sd/

***Principal District & Sessions Judge,  
Shopian***

***No. 9-14/PDJ/SPN***

***Dated: 18-01-2022***

***Copy to the:***

1. All Judicial Officers of District Shopian for information & compliance.
2. SSP Shopian for information.
3. PP/APP for information with the directions to circulate among all the Police Stations of District Shopian
4. President, Bar Association Shopian for information.
5. System Officer, for uploading the same on official District Court Website.
6. Office record

Sd/

***Principal District & Sessions Judge,  
Shopian***